

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO - 1155
ANSWERED ON – 29/07/2026

Implementation of PM SHRI scheme

1155 Shri Abdul Wahab:

Will the Minister of *Education* be pleased to state:

- (a) the objectives and implementation framework of the PM SHRI scheme;
- (b) the state-wise funds allocated and disbursed since its inception;
- (c) whether States are required to sign an MoU and adopt any curriculum, syllabus or policy changes prescribed by the Central Government to join the scheme;
- (d) whether Kerala has signed or withdrawn from PM SHRI, along with dates and details thereof;
- (e) the consequences, including financial implications, for States that do not join or withdraw from the scheme; and
- (f) the consequences, if any, for States which withdrew from the PM SHRI scheme, including the impact on Central assistance for school education?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a): Pradhan Mantri Schools for Rising India (PM SHRI) is a centrally sponsored scheme which aims to strengthen more than 14,500 schools across the country. As of now, a total of 13,092 schools have been selected as PM SHRI schools across States/UTs along with KVS/NVS/NCERT. These PM SHRI schools showcase all the initiatives of National Education Policy (NEP) 2020, be the exemplar schools, and offer benchmarking leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020. The timeline for implementation of PM SHRI scheme is from 2022-23 to 2026-27. Further, the implementation framework of the PM SHRI scheme may be accessed on the website at the link: https://pmsfri.education.gov.in/assets/pdf/part1_pmsfri.pdf.

(b): The fund allocation and release in PM SHRI scheme started from FY 2023- 24. The details of funds allocated and released under the PM SHRI scheme during FY 2023- 24, FY 2024-25, FY 2025-26 and FY 2026-27 State/UT/KVS/NVS/NCERT-wise is attached as **Annexure**.

(c): Under the PM SHRI scheme, States/UTs sign a Memorandum of Understanding (MoU) with Centre, laying down the commitments for supporting the schools for achieving specified quality assurance as PM SHRI schools. Thereafter, the selection of PM SHRI schools is done through the Challenge Mode, wherein schools compete for support to become exemplar schools.

In PM SHRI schools, either the CBSE or State/UT Syllabus, according to their affiliation with CBSE or State Boards of Examination, is followed.

As envisaged in Para 1.1 of PM SHRI school framework on school transformation, curriculum in PM SHRI schools shall follow the NCF/SCF developed in accordance with new curricular and pedagogical structure viz. the 5+3+3+4, which will be reflected in NCF-FS and NCF-SE. The states have the flexibility of contextualizing the curriculum as per the state-specific needs, adhering to the core fundamental principles and the constitutional values.

(d): The State of Kerala has signed the MoU on 23rd October 2025, which was to be followed by transparent challenge Mode for the selection of PM SHRI schools.

(e) & (f): PM SHRI Scheme aims to showcase all the components of the National Education Policy 2020 and focuses not only on cognitive development but also on creating holistic and well-rounded individuals equipped with key 21st century skills. The scheme focuses on creating an equitable, inclusive, and joyful learning environment that caters to diverse backgrounds, multilingual needs, and varied academic abilities. These schools are designed to engage students actively in their learning process, ensuring that every child feels welcomed, cared for, and supported in a safe and stimulating environment. Therefore, the States that do not sign the MoU or withdraw from the scheme stand to miss out on these benefits of PM SHRI scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1155 ANSWERED ON 29.07.2026 ASKED BY SHRI ABDUL WAHAB, HON'BLE MEMBER OF PARLIAMENT REGARDING "IMPLEMENTATION OF PM SHRI SCHEME"

The details of funds released under the PM SHRI scheme during FY 2023- 24, FY 2024-25, FY 2025-26 and FY 2026-27 States/UT/KVS/NVS/NCERT-wise is as follows:

(₹ in crores)

S. N o.	States/UTs/KVS/NVS	FY: 2023-24			FY: 2024-25			FY: 2025-26*			FY: 2026-27*		
		Approved PAB outlay	Central Share of Approved PAB outlay	Total Central Share Released	Approved PAB outlay	Central Share of Approved PAB outlay	Total Central Share Released	Approved PAB outlay	Central Share of Approved PAB outlay	Total Central Share Released	Approved PAB outlay	Central Share of Approved PAB outlay	Total Central Share Released (as on 27.07.2026)
1	A&N Islands	6.25	6.25	1.56	7.64	7.64	2.83	10.64	10.64	4.03*	8.06	8.06	0*
2	Andhra Pradesh	354.85	212.91	106.46	782.39	469.43	294.12	643.51	386.1	166.73	505.61	303.37	162.08
3	Arunachal Pradesh	18.73	16.85	4.21	55.92	50.33	33.87	52.55	47.29	37.71	43.64	39.28	2.60
4	Assam	127.46	114.71	57.36	331.02	297.92	142.36	217.63	195.86	139.82	168.77	151.89	79.69
5	Bihar	NA	NA	NA	NA	NA	NA	1000.75	600.45	5.00	947.99	568.80	42.03
6	Chandigarh	0.73	0.73	0.63	1.8	1.8	1.25	1.65	1.65	1.09*	1.62	1.62	0*
7	Chhattisgarh	65.79	39.47	19.74	201.41	120.85	37.35	196.78	118.07	59.03	150.88	90.53	5.25
8	DNH&DD	2.59	2.59	0.65	2.56	2.56	1.01	3.65	3.65	2.11*	3.60	3.60	0*
9	Delhi	NA	NA	NA	NA	NA	NA	NA	NA	NA	8.57	5.14	0
10	Goa	6.19	3.71	3.25	15.82	9.49	4.64	16.62	9.97	4.57	16.84	10.11	5.30
11	Gujarat	109.79	65.87	32.94	182.9	109.74	63.58	209.68	125.81	104.16	91.03	54.61	6.81
12	Haryana	85.26	51.16	25.58	225.5	135.3	56.1	191.74	115.04	57.52	195.49	117.29	4.50
13	Himachal Pradesh	NA	NA	NA	150.39	135.35	135.35	161.80	145.62	68.87	126.55	113.89	7.71
14	Jammu & Kashmir	116.43	104.79	52.4	280.76	252.68	99.72	277.07	249.36	124.68	248.93	224.04	11.84
15	Jharkhand	NA	NA	NA	258.72	155.23	38.81	381.45	228.87	107.83	338.42	203.05	12.94
16	Karnataka	50.29	30.17	26.39	251.43	150.86	62.78	376.92	226.15	113.08	353.67	212.21	12.50
17	Ladakh	8.08	8.08	4.04	26.66	26.66	11.91	21.22	21.22	19.78*	15.20	15.20	0*
18	Lakshadweep	4.36	4.36	1.09	6.77	6.77	0.72	7.35	7.35	1.42*	6.45	6.45	1.48*
19	Madhya Pradesh	219.99	131.99	44.53	436.41	261.84	145.33	613.35	368.01	180.79	577.76	346.65	20.00
20	Maharashtra	211.35	126.81	63.4	565.61	339.37	226.15	384.62	230.77	170.89	380.27	228.16	12.55
21	Manipur	39.19	35.27	17.64	92.1	82.89	37.83	73.27	65.94	60.67	63.88	57.49	2.92
22	Meghalaya	9.55	8.59	4.3	33.96	30.57	20.08	35.21	31.68	14.83	30.10	27.09	1.78
23	Mizoram	9.11	8.2	4.1	13.33	12	4.96	12.98	11.68	5.84	11.15	10.03	0.56
24	Nagaland	4.34	3.9	0.98	24.81	22.33	5.44	33.78	30.4	19.93	29.11	26.19	1.36

25	Odisha	NA	NA	NA	435.03	261.02	130.5 1	851.99	511.19	143.5 0	696.00	417.60	31.44
26	Puduche rry	3.91	2.35	2.06	10.87	6.52	3	9.43	5.66	2.83	8.84	5.30	2.79
27	Punjab	NA	NA	NA	209.46	125.68	94.26	346.36	207.82	174.4 9	233.51	140.11	76.70
28	Rajastha n	163.94	98.36	24.59	450.83	270.5	118.6 9	435.94	261.56	144.0 7	437.95	262.77	10.42
29	Sikkim	22.61	20.35	10.18	34.51	31.06	15.11	29.7	26.73	24.67	31.34	28.20	14.74
30	Telangan a	398.69	239.21	59.8	647.78	388.67	342.0 9	422.54	253.52	152.3 7	538.86	323.32	14.95
31	Tripura	26.23	23.61	11.8	57.41	51.67	38.45	43.04	38.73	24.49	41.58	37.43	2.03
32	Uttar Pradesh	404.98	242.99	121.5	671.14	402.68	246.8 6	629.38	377.63	236.2 2	602.95	361.78	18.82
33	Uttarakh and	72.91	65.62	57.42	130.1	117.09	58.6	149.07	134.16	60.42	150.03	135.03	4.66
34	KVS	590.71	590.71	295.3 6	817.78	817.78	656.2 9	619.07	619.07	309.9 0*	445.27	445.27	0*
35	NVS	260.73	260.73	162.7 2	654.44	654.44	441.0 3	383.65	383.65	361.0 2*	238.53	238.53	0*
36	NCERT	NA	NA	NA	NA	NA	NA	5.11	5.11	1.27*	4.04	4.04	0*
	Total	3395.0 4	2520.3 4	1216. 68	8067.2 6	5808.7 2	3571. 08	8849.5 0	6056.4 1	3105. 63	7752.4 9	5224.1 3	570.45

NA- States/UTs/NCERT had not onboarded the PM SHRI scheme in the aforesaid year.

* Since FY 2025-26, PM SHRI scheme has been onboarded on SNA SPARSH, therefore, this figure is the Mother Sanction issued except for these UTs/KVS/NVS/NCERT.
